

Annexure - 7

Name of the Corporate Debtor :Qualitronics (Madras) Private Limited

Date of Commencement of CIRP :25.08.2026 (Order copy received on 04.09.2026)

List of Creditors as on 25.09.2026

List of Operational Creditors (Government Dues)

S No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable				
1	Commissioner of Commercial Taxes, Government of West Bengal	17-09-2026	59,59,177	-	Statutory dues	-	-	No	0.00%	-	-	-	59,59,177
2	Assistant Commissioner (ST), Commercial Taxes Department, Guindy Assessment Circle, Chennai	15-09-2026	1,77,83,987	-	Statutory dues	-	-	No	0.00%	-	-	-	1,77,83,987
3	Principal Commissioner of Central Tax and Central Excise, Kochi Commissionerate	15-09-2026	36,05,910	-	Statutory dues	-	-	No	0.00%	-	-	-	36,05,910
4	Assistant Commissioner of Central Tax, Himayatnagar Division, Hyderabad , GST Commissionerate, Hyderabad	16-09-2026	11,27,311	-	Statutory dues	-	-	No	0.00%	-	-	-	11,27,311
5	Income Tax Officer, Corporate Ward 5(3), Chennai	18-09-2026	18,91,091	-	Statutory dues	-	-	No	0.00%	-	-	-	18,91,091

Total

3.03.67.476

—

3.03.67.476